



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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नई दिल्ली, बुधवार, मार्च 5, 2014/ फाल्गुन 14, 1935 (शक)

No. 13] NEW DELHI, WEDNESDAY, MARCH 5, 2014/PHALGUNA 14, 1935 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

## MINISTRY OF LAW AND JUSTICE (Legislative Department)

*New Delhi, the 5th March, 2014/Phalgun 14, 1935 (Saka)*

The following Act of Parliament received the assent of the President on the 4th March, 2014, and is hereby published for general information:—

### THE APPROPRIATION (VOTE ON ACCOUNT) ACT, 2014

(No. 12 OF 2014)

[4th March, 2014.]

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-15.

BE it enacted by Parliament in the Sixty-fifth Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (Vote on Account) Act, 2014.

Short title.

2. From and out of the Consolidated Fund of India there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of twenty lakh thirty thousand three hundred thirty-four crore and sixteen lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2014-15.

Withdrawal of Rs.2030334.16,00,000 from and out of the Consolidated Fund of India for the financial year 2014-15.

Appropriation. **3.** The sums authorised to be withdrawn from and out of the Consolidated Fund by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Construction of references to Ministries or Departments in the Schedule. **4.** References to the Ministries or Departments in the Schedule are to such Ministries or Departments as existing immediately before the 27th August, 2013 and shall, on or after that date, be construed as references to the appropriate Ministries or Departments as constituted from time to time.

THE SCHEDULE  
(See sections 2, 3 and 4)

1	2	3			
		Sums not exceeding			
No. of Vote	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	Department of Agriculture and Cooperation.....	Revenue	7659,47,00,000	..	7659,47,00,000
		Capital	7,28,00,000	..	7,28,00,000
2	Department of Agricultural Research and				
3	Education .....	Revenue	1941,46,00,000	..	1941,46,00,000
	Department of Animal Husbandry, Dairying				
	and Fisheries.....	Revenue	875,38,00,000	..	875,38,00,000
		Capital	6,73,00,000	..	6,73,00,000
4	Atomic Energy.....	Revenue	2376,82,00,000	33,00,000	2377,15,00,000
		Capital	1612,96,00,000	3,67,00,000	1616,63,00,000
5	Nuclear Power Schemes.....	Revenue	1407,83,00,000	..	1407,83,00,000
		Capital	224,67,00,000	..	224,67,00,000
6	Department of Chemicals and Petrochemicals.....	Revenue	78,39,00,000	..	78,39,00,000
		Capital	11,84,00,000	..	11,84,00,000
7	Department of Fertilisers.....	Revenue	28037,43,00,000	..	28037,43,00,000
		Capital	29,23,00,000	..	29,23,00,000
8	Department of Pharmaceuticals.....	Revenue	72,61,00,000	..	72,61,00,000
		Capital	10,01,00,000	..	10,01,00,000
9	Ministry of Civil Aviation.....	Revenue	278,64,00,000	..	278,64,00,000
		Capital	1848,37,00,000	..	1848,37,00,000
10	Ministry of Coal.....	Revenue	200,00,00,000	..	200,00,00,000
		Capital	549,00,00,000	..	549,00,00,000
11	Department of Commerce.....	Revenue	1813,33,00,000	17,00,000	1813,50,00,000
		Capital	154,83,00,000	..	154,83,00,000
12	Department of Industrial Policy and Promotion.....	Revenue	575,14,00,000	..	575,14,00,000
		Capital	35,25,00,000	..	35,25,00,000
13	Department of Posts.....	Revenue	6047,12,00,000	7,00,000	6047,19,00,000
		Capital	172,77,00,000	..	172,77,00,000
14	Department of Telecommunications.....	Revenue	4756,35,00,000	..	4756,35,00,000
		Capital	1066,33,00,000	..	1066,33,00,000
15	Department of Electronics and Information				
	Technology.....	Revenue	1035,67,00,000	..	1035,67,00,000
		Capital	88,33,00,000	..	88,33,00,000
16	Department of Consumer Affairs.....	Revenue	94,38,00,000	..	94,38,00,000
		Capital	8,00,00,000	..	8,00,00,000
17	Department of Food and Public Distribution.....	Revenue	38524,03,00,000	..	38524,03,00,000
		Capital	10202,42,00,000	..	10202,42,00,000
18	Ministry of Corporate Affairs.....	Revenue	77,14,00,000	..	77,14,00,000
		Capital	7,91,00,000	..	7,91,00,000
19	Ministry of Culture.....	Revenue	713,67,00,000	..	713,67,00,000
		Capital	23,33,00,000	..	23,33,00,000
20	Ministry of Defence.....	Revenue	4985,55,00,000	17,00,000	4985,72,00,000
		Capital	540,24,00,000	..	540,24,00,000
21	Defence Pensions.....	Revenue	16666,43,00,000	23,00,000	16666,66,00,000
22	Defence Services—Army.....	Revenue	31992,29,00,000	14,32,00,000	32006,61,00,000
23	Defence Services—Navy.....	Revenue	4719,20,00,000	6,06,00,000	4725,26,00,000
24	Defence Services—Air Force.....	Revenue	7317,38,00,000	1,57,00,000	7318,95,00,000
25	Defence Ordnance Factories.....	Revenue	4839,63,00,000	2,67,00,000	4842,30,00,000
26	Defence Services—Research and Development..	Revenue	2013,02,00,000	20,00,000	2013,22,00,000
27	Capital Outlay on Defence Services.....	Capital	28294,92,00,000	16,98,00,000	28311,90,00,000
28	Ministry of Development of North Eastern Region..	Revenue	617,26,00,000	..	617,26,00,000
		Capital	117,00,00,000	..	117,00,00,000
29	Ministry of Drinking Water and Sanitation.....	Revenue	5089,62,00,000	..	5089,62,00,000
30	Ministry of Earth Sciences.....	Revenue	505,02,00,000	3,00,000	505,05,00,000
		Capital	62,35,00,000	..	62,35,00,000
31	Ministry of Environment and Forests.....	Revenue	960,46,00,000	..	960,46,00,000
		Capital	57,45,00,000	..	57,45,00,000

1	2	3			
		Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
32	Ministry of External Affairs.....	Revenue	4052,30,00,000	1,00,000	4052,31,00,000
		Capital	957,82,00,000	..	957,82,00,000
33	Department of Economic Affairs.....	Revenue	4176,32,00,000	..	4176,32,00,000
		Capital	1871,09,00,000	..	1871,09,00,000
34	Department of Financial Services.....	Revenue	2700,24,00,000	..	2700,24,00,000
		Capital	8200,00,00,000	..	8200,00,00,000
	CHARGED.—Interest Payments.....	Revenue	..	149960,89,00,000	149960,89,00,000
36	Transfers to State and Union territory Governments .....	Revenue	24169,00,00,000	21558,33,00,000	45727,33,00,000
		Capital	..	4500,00,00,000	4500,00,00,000
37	Loans to Government Servants, etc. ....	Capital	66,67,00,000	..	66,67,00,000
	CHARGED.—Repayment of Debt .....	Capital	..	1354969,08,00,000	1354969,08,00,000
39	Department of Expenditure .....	Revenue	51,63,00,000	..	51,63,00,000
40	Pensions .....	Revenue	8227,67,00,000	31,67,00,000	8259,34,00,000
41	Indian Audit and Accounts Department .....	Revenue	1073,68,00,000	33,68,00,000	1107,36,00,000
		Capital	5,00,00,000	..	5,00,00,000
42	Department of Revenue .....	Revenue	271,49,00,000	1,00,000	271,50,00,000
		Capital	35,34,00,000	..	35,34,00,000
43	Direct Taxes .....	Revenue	1447,63,00,000	..	1447,63,00,000
		Capital	250,67,00,000	..	250,67,00,000
44	Indirect Taxes .....	Revenue	1628,01,00,000	17,00,000	1628,18,00,000
		Capital	90,44,00,000	..	90,44,00,000
45	Department of Disinvestment .....	Revenue	16,67,00,000	..	16,67,00,000
46	Ministry of Food Processing Industries .....	Revenue	261,95,00,000	..	261,95,00,000
47	Department of Health and Family Welfare.....	Revenue	11926,71,00,000	..	11926,71,00,000
		Capital	557,16,00,000	..	557,16,00,000
48	Department of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) .....	Revenue	417,35,00,000	..	417,35,00,000
		Capital	6,70,00,000	..	6,70,00,000
49	Department of Health Research.....	Revenue	339,22,00,000	..	339,22,00,000
50	Department of AIDS Control.....	Revenue	567,33,00,000	..	567,33,00,000
		Capital	27,67,00,000	..	27,67,00,000
51	Department of Heavy Industry .....	Revenue	194,19,00,000	..	194,19,00,000
		Capital	187,02,00,000	..	187,02,00,000
52	Department of Public Enterprises .....	Revenue	6,27,00,000	..	6,27,00,000
53	Ministry of Home Affairs .....	Revenue	509,79,00,000	..	509,79,00,000
		Capital	21,51,00,000	..	21,51,00,000
54	Cabinet .....	Revenue	136,67,00,000	..	136,67,00,000
55	Police .....	Revenue	17664,50,00,000	4,28,00,000	17668,78,00,000
		Capital	3457,95,00,000	2,64,00,000	3460,59,00,000
56	Other Expenditure of the Ministry of Home Affairs.....	Revenue	632,02,00,000	1,00,000	632,03,00,000
		Capital	103,18,00,000	..	103,18,00,000
57	Transfers to Union territory Governments .....	Revenue	488,95,00,000	..	488,95,00,000
		Capital	24,00,00,000	..	24,00,00,000
58	Ministry of Housing and Urban Poverty Alleviation.....	Revenue	2002,87,00,000	..	2002,87,00,000
59	Department of School Education and Literacy .....	Revenue	30688,37,00,000	..	30688,37,00,000
60	Department of Higher Education.....	Revenue	8985,33,00,000	..	8985,33,00,000
61	Ministry of Information and Broadcasting .....	Revenue	1063,21,00,000	..	1063,21,00,000
		Capital	9,62,00,000	..	9,62,00,000
62	Ministry of Labour and Employment .....	Revenue	1744,59,00,000	..	1744,59,00,000
		Capital	6,51,00,000	..	6,51,00,000
63	Election Commission .....	Revenue	29,67,00,000	..	29,67,00,000
		Capital	33,00,000	..	33,00,000
64	Law and Justice .....	Revenue	839,84,00,000	..	839,84,00,000
		Capital	18,12,00,000	..	18,12,00,000
	CHARGED.—Supreme Court of India .....	Revenue	..	44,79,00,000	44,79,00,000

1	2	3		
		Sums not exceeding		
No. of Vote	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
66	Ministry of Micro, Small and Medium Enterprises.....	Revenue 1114,49,00,000	..	1114,49,00,000
		Capital 2,93,00,000	..	2,93,00,000
67	Ministry of Mines.....	Revenue 336,83,00,000	2,00,000	336,85,00,000
		Capital 31,24,00,000	..	31,24,00,000
68	Ministry of Minority Affairs.....	Revenue 1204,00,00,000	..	1204,00,00,000
		Capital 40,00,00,000	..	40,00,00,000
69	Ministry of New and Renewable Energy.....	Revenue 496,93,00,000	..	496,93,00,000
		Capital 38,33,00,000	..	38,33,00,000
70	Ministry of Overseas Indian Affairs.....	Revenue 44,66,00,000	..	44,66,00,000
		Capital 10,00,00,000	..	10,00,00,000
71	Ministry of Panchayati Raj .....	Revenue 2333,57,00,000	..	2333,57,00,000
72	Ministry of Parliamentary Affairs .....	Revenue 4,78,00,000	..	4,78,00,000
73	Ministry of Personnel, Public Grievances and Pensions .....	Revenue 332,49,00,000	98,00,000	333,47,00,000
		Capital 41,67,00,000	1,00,00,000	42,67,00,000
	CHARGED.— <i>Central Vigilance Commission</i> .....	Revenue ..	6,78,00,000	6,78,00,000
75	Ministry of Petroleum and Natural Gas .....	Revenue 26000,00,00,000	..	26000,00,00,000
		Capital 33,00,000	..	33,00,000
76	Ministry of Planning .....	Revenue 609,45,00,000	..	609,45,00,000
		Capital 259,50,00,000	..	259,50,00,000
77	Ministry of Power .....	Revenue 2444,55,00,000	..	2444,55,00,000
		Capital 811,29,00,000	..	811,29,00,000
	CHARGED.— <i>Staff, Household and Allowances of the President</i> .....	Revenue ..	12,75,00,000	12,75,00,000
79	Lok Sabha .....	Revenue 187,33,00,000	29,00,000	187,62,00,000
80	Rajya Sabha .....	Revenue 105,85,00,000	36,00,000	106,21,00,000
	CHARGED.— <i>Union Public Service Commission</i> .....	Revenue ..	54,94,00,000	54,94,00,000
82	Secretariat of the Vice-President .....	Revenue 1,27,00,000	..	1,27,00,000
83	Ministry of Road Transport and Highways.....	Revenue 6472,00,00,000	..	6472,00,00,000
		Capital 10485,09,00,000	6,00,00,000	10491,09,00,000
84	Department of Rural Development .....	Revenue 44588,28,00,000	..	44588,28,00,000
85	Department of Land Resources .....	Revenue 1253,04,00,000	..	1253,04,00,000
86	Department of Science and Technology .....	Revenue 1140,34,00,000	1,00,000	1140,35,00,000
		Capital 7,03,00,000	..	7,03,00,000
87	Department of Scientific and Industrial Research.....	Revenue 1223,72,00,000	..	1223,72,00,000
		Capital 7,00,00,000	..	7,00,00,000
88	Department of Biotechnology .....	Revenue 505,75,00,000	..	505,75,00,000
89	Ministry of Shipping .....	Revenue 387,23,00,000	..	387,23,00,000
		Capital 184,36,00,000	..	184,36,00,000
90	Department of Social Justice and Empowerment..	Revenue 1983,25,00,000	..	1983,25,00,000
		Capital 87,33,00,000	..	87,33,00,000
91	Department of Disability Affairs.....	Revenue 199,31,00,000	..	199,31,00,000
		Capital 11,67,00,000	..	11,67,00,000
92	Department of Space .....	Revenue 1219,58,00,000	17,00,000	1219,75,00,000
		Capital 1419,79,00,000	13,00,000	1419,92,00,000
93	Ministry of Statistics and Programme Implementation .....	Revenue 2135,26,00,000	..	2135,26,00,000
		Capital 6,03,00,000	..	6,03,00,000
94	Ministry of Steel .....	Revenue 30,98,00,000	..	30,98,00,000
95	Ministry of Textiles .....	Revenue 1782,57,00,000	..	1782,57,00,000
		Capital 38,13,00,000	..	38,13,00,000
96	Ministry of Tourism .....	Revenue 455,08,00,000	..	455,08,00,000
		Capital 50,00,000	..	50,00,000
97	Ministry of Tribal Affairs .....	Revenue 171,44,00,000	1271,21,00,000	1442,65,00,000
		Capital 23,33,00,000	..	23,33,00,000
98	Andaman and Nicobar Islands .....	Revenue 965,59,00,000	..	965,59,00,000
		Capital 188,87,00,000	..	188,87,00,000

1	2	3		
		Sums not exceeding		
No. of Vote	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
99	Chandigarh ..... Revenue	1014,85,00,000	6,60,00,000	1021,45,00,000
	Capital	159,58,00,000	..	159,58,00,000
100	Dadra and Nagar Haveli ..... Revenue	189,98,00,000	1,00,000	189,99,00,000
	Capital	91,63,00,000	..	91,63,00,000
101	Daman and Diu ..... Revenue	430,27,00,000	1,00,000	430,28,00,000
	Capital	116,02,00,000	..	116,02,00,000
102	Lakshadweep ..... Revenue	279,28,00,000	..	279,28,00,000
	Capital	75,97,00,000	..	75,97,00,000
103	Department of Urban Development ..... Revenue	2817,87,00,000	19,27,00,000	2837,14,00,000
	Capital	2885,40,00,000	20,33,00,000	2905,73,00,000
104	Public Works ..... Revenue	497,89,00,000	34,00,000	498,23,00,000
	Capital	277,44,00,000	33,00,000	277,77,00,000
105	Stationery and Printing ..... Revenue	92,67,00,000	..	92,67,00,000
	Capital	38,00,000	..	38,00,000
106	Ministry of Water Resources ..... Revenue	4299,96,00,000	..	4299,96,00,000
	Capital	76,21,00,000	1,33,00,000	77,54,00,000
107	Ministry of Women and Child Development..... Revenue	7031,29,00,000	..	7031,29,00,000
108	Ministry of Youth Affairs and Sports ..... Revenue	406,03,00,000	..	406,03,00,000
	Capital	30,00,000	..	30,00,000
	TOTAL :	497779,27,00,000	1532554,89,00,000	2030334,16,00,000

P. K. MALHOTRA,  
Secy. to the Govt. of India.